

वाणिज्य मन्त्रालय में उपमंत्री (श्री विश्व-  
नाथ प्रताप सिंह) : (क) जा नहीं।

(ख) अर (ग) प्रश्न नहीं उठते।

**Establishment of a free trade zone at  
Cochin**

1609. SHRI VAYALAR RAVI:

Will the Minister of COMMERCE  
be pleased to state:

(a) whether the Government of  
Kerala has suggested establishment of  
a free trade zone at Cochin to boost  
exports; and

(b) if so, the reaction of the Gov-  
ernment of India thereto and the steps  
taken thereon?

THE DEPUTY MINISTER IN THE  
MINISTRY OF COMMERCE (SHRI  
VISHWANATH PRATAP SINGH):

(a) and (b): Suggestions have been  
received from different State Gov-  
ernments for setting up Free Trade  
Zones in a number of places, including  
Cochin. These are under considera-  
tion. Individual locations will be  
decided on the basis of feasibility  
study for each location

इंडियन एयरलाइन्स के अलाभकारी मार्ग

1610. श्री शंकर दयाल सिंह :

क्या पर्यटन और नागर विमानन मंत्री यह  
बताने की कृपा करेंगे कि

(क) क्या इण्डियन एयरलाइंस अनेक  
मार्गों पर हानि उठा कर विमान सेवा चलाता  
है; और

(ख) यदि हा, तो ऐसे मार्गों के नाम  
क्या हैं और गत 6 महीनों में कितनी हानि  
हुई है ?

(श्री राज बहादुर) : (क) जी, हाँ।

(ख) गत छः महीनों के दौरान  
परिचालित की गई सेवाओं की माँग बार  
वार्षिक स्थिति का अक्षरों संकलन नहीं किया  
गया है।

**Export of silk goods**

1611. SHRI D. P. JADEJA:

Will the Minister of COMMERCE  
be pleased to state:

(a) what was the quantity of silk  
goods exported during 1971-74 and  
the foreign exchange earned there-  
from; and

(b) the names of the countries to  
whom the exports were made indicat-  
ing quantity, country-wise?

THE DEPUTY MINISTER IN THE  
MINISTRY OF COMMERCE (SHRI  
VISHWANATH PRATAP SINGH):

(a) and (b) A statement is laid on  
the Table of the House. [Placed in  
Library. See No LT-8554 /74].

**Development of Tourism in Rajasthan**

1612. SHRI SHRIKISHAN MODI:

Will the Minister of TOURISM  
AND CIVIL AVIATION  
be pleased to state:

(a) whether Government had sanc-  
tioned any scheme for the develop-  
ment of tourism in Rajasthan; and

(b) the total amount sanctioned and  
spent up-to-date, scheme-wise?

THE MINISTER OF STATE IN THE  
MINISTRY OF TOURISM AND CIVIL  
AVIATION (SHRI SURENDRA PAL  
SINGH): (a) and (b). A statement  
is laid on the Table of the House.

[Placed in Library. See No. LT-  
8555 /74].

**Demand by Gujarat for different  
counts of yarn**

1613 SHRI D. D. DESAI: Will the  
Minister of COMMERCE be pleased to  
state:

(a) whether there was any demand  
by Gujarat for different counts of  
yarn recently;

- (b) if so, the total demand; and  
 (c) to what extent it has been met?

**THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI VISHWANATH PRATAP SINGH):**

(a) to (c). Under the voluntary scheme for disciplining of the prices of cotton yarn operated by the Indian Cotton Mills Federation, the Textile Commissioner requested the Government of Gujarat to intimate their requirements of yarn and also the names of the nominees who would take deliveries. Certain clarifications with regard to the demand as also the sub-allocations sought for from the authorities concerned are awaited.

#### Tea crisis in India

1614. SARDAR SWARAN SINGH SOKHI:

DR RANEN SEN:

Will the Minister of COMMERCE be pleased to state:

(a) whether tea crisis looms ahead in the country;

(b) whether the Tea Gardens, such as at Darjeeling and at other places, needs to be extensively re-planted due to the century-old bushes, and

(c) if so, what steps Government propose to take, as well as in regard to the financial assistance to the Indian Tea Planters in the country, to save the Tea Industry from the crisis?

**THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI VISHWANATH PRATAP SINGH):**

(a) No, Sir

(b) and (c) About 34 per cent of the total tea area in India as on 31st March, 1971 carry bushes which are over 50 years of age. Normally bushes more than 60 to 80 years old require replantation but some of these sections can also be improved by adopting proper cultural practices such as rejuvenation, pruning, manuring infilling etc.

Replanting of bushes is taking place but not to the extent targetted. To improve the pace of replantation, already financial assistance Schemes are being operated by the Tea Board.

#### Demand for separate representation or disaffiliated Unions/Associations in the Ministry of Finance Departmental Council

1615 SHRI RAMAVATAR SHASTRI: Will the Minister of FINANCE be pleased to refer to the reply given to Unstarred Question No. 2948 on the 30th November, 1973 regarding demand for separate representation of disaffiliated Unions/Associations in the Ministry of Finance Departmental Council, and state:

(a) names of the three recognised staff associations who have disaffiliated with the Income-tax Employees Federation;

(b) whether Government have now taken a decision for separate representations in the Departmental Council set up under the scheme of J.C.M.; and

(c) if so, whether Government have conveyed its decision to the concerned association, and if not, the reasons thereof?

**THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI PRANAB KUMAR MUKHERJEE)**

(a) The Delhi Aayakar (Chaturth Shreni) Karamchari Sangh, purporting to function under a new name 'Delhi Aayakar Sanyukat Karamchari Sangh'; the West Bengal Income Tax Class IV Employees Association, Calcutta; and the Tamil Nadu Income-tax Employees Association, Madras; had sent intimations of having disaffiliated themselves from the Income Tax Employees Federation. Subsequently, intimation was received that the Delhi Aayakar (Chaturth Shreni) Karamchari Sangh, functioning under its original name, had resolved to set